

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.09.2019.**

**NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri
Shyam Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

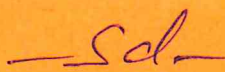
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Counsel for the RP


ORDER

Ld. Counsel appearing for the RP submits that the resolution has been approved by the COC to initiate liquidation. The said application is not before this Bench.

To come up on 30th September, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**